

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-667(ND)2019

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2019.

NAME OF THE COMPANY: M/s. Renu Proptech Pvt. Ltd.V/s. M/s. Red Topaz Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

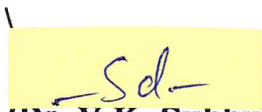
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

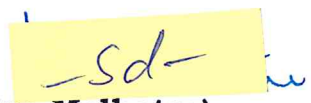
Present: Mr. Sanjay Goswami, Advocate for the Petitioner

ORDER

Ld. Counsel for the Financial Creditor has filed additional documents to corroborate the financial transactions between the parties.

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 29th April, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)